करोड़ रुपये का था इसका मुख्य कारए कर-संग्रह और भ्रन्य प्रान्तियों में वृद्धि हो । हैं । राजस्व से किये जाने वाले व्यय का भ्रनुमान सब 252.87 करोड़ स्पये लगाया गया है जबकि बजट भनुमानों में यह व्यय 248.95 करोड़ स्पये श्रांका गया था । भ्रव 46.61 करोड़ स्पये के पूंजीगत व्यय का भनुमान है जबकि बजट भनुमान 42.43 करोड़ स्पये का था ।

Mysore Budget, 1971-72

3. 1971-72 के लिए 273.05 करोड रुपये की राजस्व-प्राप्तियों का अनुमान लगाया गया है, जबकि चाल वर्ष के संशोधित अनुमान में 254.66 करोड़ रुपये का ध्रनुमान लगाया गया था । 18.39 करोड रुपये की यह विद मुख्यतः विकी कर, केन्द्रीय करों के हिस्से, ग्रन्य करो भीर शुस्कों भीर केन्द्रीय सरकार से प्राप्त होने वाले सहायता अनुमानो के अन्तर्गत हुई है। धगले वर्ष राजस्य से किया जाने वाला व्यय 275.94 करो डरुपया स्नाकां गया है. जबकि चाल वर्ष के संशोधित अनुमान के अनुसार यह रकम 252.87 करोड रुपया थी। राजस्व खाते से किये जाने वाले व्यय में वृद्धि मुख्यत: सामा-जिक और विकास सम्बन्धी सेवाओं और लोक-निर्माम के अन्तर्गत ग्रधिक व्यवस्था किये जाने के कारश हुई है। पूंजीगत व्यय के लिए 39.79 करोड रुपये की व्यवस्था की गयी हैं, जबकि चाल वर्ष के संशोधित अनुमान में 46.61 करोड़ रुपये की व्यवस्था थी। अगले वर्ष के बजट मे कुल मिलाकर 14.46 करोड रुपये का घाटा दिखाया गया है।

4. 1971-72 के बजट में आयोजना परि-ध्यम के चिए 79.67 करोड़ रुपये की व्यवस्था की नयी है। पर योजना आयोग ने 70 करोड़ रुपये के परिव्यय की स्वीकृति प्रदान की है। अधिक परिव्यय की व्यवस्था करने के लिए राज्य सरकार को साथन जुटाने के लिए और उपाकों पर विकार करना होगा। राज्य की आयोजना के अतिरिक्त, कैन्द्र-प्रायोजित को आ- नाधों पर 12.50 करोड़ रुपया कर्न किया जायगा। छोटे किसानों, सीमान्तिक किसानों धौर कृषि मजदूरों के विशेष कार्यक्रमों धौर गांवों में बेरोजगारी दूर करने की योजवाधों के अन्तर्गत केन्द्र द्वारा लगभग 8 करोड़ रुपये की अ्यवस्था की जायगी।

17.57 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (MYSORE), 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Mysore for 1970-71. With your permission, Sir, I also lay the explanatory statements. Rather than reading them here, I would like to lay them on the Table of the House, that is, for Orissa, Mysore and West Bengal.

MR. SPEAKER : Yes.

17.58 hrs

BUSINESS OF THE HOUSE—Contd.

MR. SPEAKER: Now, before adjourn, I would like to say one thing. Some of the Members or very keen to go to their respective constituencies as a number of things are yet to be done about filing there accounts and all that. There were two suggestions either to adjourn to the third week of April of we finish the business by the 2nd, I discussed it with the Minister of Parliamentary Affairs, I got the list of business. I think, if we sit for a little overtime, say, by an hour for two days, we can finish this business by the 2nd. We will try to finish the business by the 2nd evening and then we adjourn sine die if it could be possible. The business was fixed only upto the 7th. Some of it has already been disposed of. The other remaining business we will finish, by sitting a little overtime, by the 2nd. I hope you will excee with it.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): The last date of submitting accounts is 11th.

MR. SPEAKER: Supposing we adjourn and come again after two weeks, then we have the harvesting season. The harvesting season is continuing. We always adjourn for the harvesting season. That is the reason why I am trying to finish earlier. We will meet again sometime at the end of May and finish the remaining legislative business. I hope all of you agree.

HON. MEMBERS: Yes.

SHRIS. M. BANERJEE (Kanpur): There was a suggestion—I do not know; I speak subject to correction—that we adjourn sine die on the 2nd and we again meet on the 15th April.

MR. SPEAKER: No, no. We are all very keen to finish every thing that is left over in our constituencies after the elections, the accounts and all that. The people are running after us with their bills and all that. How to settle them? They come to Delhi. They do not believe us that we have money left for paying them. So, we have to finish everything. Then, the harvesting season comes. After that, we will come back and finish the remaining business. This business will be finished by the 2nd. Thank you very much.

So, we adjourn to meet again on Monday at 11 A. M.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, March 29, 1971/Chaitra 8, 1893 (Saka).